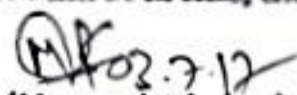


**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF JUNE 2017**

| Sl. No. | Nature | Opening balance as on 31.06.2017 | Institution | Restored Cases | Backlog Instituted Cases | Total Institution | Backlog Disposal Cases | Cases Transfer to Tribunal | Disposal | Total Disposal | Total Pendency as on 30.06.2017 |
|--|------------------------|----------------------------------|------------------------|----------------|--------------------------|-------------------|------------------------|----------------------------|-------------|----------------|---------------------------------|
| MAIN CIVIL CASES | | | | | | | | | | | |
| 1 | WP | 949 | | 6 | | 6 | 2 | | 50 | 52 | 903 |
| 2 | WA | 335 | 30 | | | 30 | | | 18 | 18 | 347 |
| 3 | WPC | 5000 | 211 | | 1 | 212 | | | 78 | 78 | 5134 |
| 4 | WPL | 967 | 21 | 1 | | 22 | | | 46 | 46 | 943 |
| 5 | WPS | 9970 | 326 | 1 | 2 | 329 | | | 171 | 171 | 10128 |
| 6 | WPT | 410 | 21 | 1 | | 22 | | | 9 | 9 | 423 |
| 7 | WPCR | 549 | 19 | | | 19 | 1 | | 7 | 8 | 560 |
| 8 | WPPIL | 129 | 6 | | | 6 | | | 5 | 5 | 130 |
| 9 | WP 227 | 1315 | 40 | | | 40 | 3 | | 72 | 75 | 1280 |
| 10 | WPHC | 5 | 2 | | | 2 | | | 0 | 0 | 7 |
| A | TOTAL (1 to 10) | 19629 | 676 | 9 | 3 | 688 | 6 | 0 | 456 | 462 | 19855 |
| 1 | FA | 2588 | 29 | 4 | | 33 | | | 9 | 9 | 2612 |
| 2 | FAM | 578 | 13 | 2 | | 15 | | | 16 | 16 | 577 |
| 3 | SA | 5561 | 58 | 2 | | 60 | | | 8 | 8 | 5613 |
| 4 | MA | 411 | 4 | | | 4 | | | 8 | 8 | 407 |
| 5 | MAC | 6266 | 99 | 5 | | 104 | | | 17 | 17 | 6353 |
| 6 | CR | 170 | 28 | | | 28 | | | 1 | 1 | 197 |
| 7 | MCC | 158 | 63 | | | 63 | | | 63 | 63 | 158 |
| 8 | COMP APPEAL | 3 | 2 | | | 2 | | | | 0 | 5 |
| 9 | COMP PET | 41 | | | | 0 | | | 3 | 3 | 38 |
| 10 | EP | 7 | | | | 0 | | | | 0 | 7 |
| 11 | TPC | 32 | 6 | | | 6 | | | | 0 | 38 |
| 12 | CONC | 1 | | | | 0 | | | | 0 | 1 |
| 13 | CONT | 311 | 47 | | | 47 | | | 34 | 34 | 324 |
| 14 | CONTS | 0 | | | | 0 | | | | 0 | 0 |
| 15 | ITR | 3 | | | | 0 | | | | 0 | 3 |
| 16 | ITA | 4 | | | | 0 | | | | 0 | 4 |
| 17 | CER | 0 | | | | 0 | | | | 0 | 0 |
| 18 | ARBA | 147 | 10 | | | 10 | | | 10 | 10 | 147 |
| 19 | TAXC | 114 | 35 | | | 35 | | | 16 | 16 | 133 |
| 20 | REVP | 53 | 10 | | | 10 | 1 | | 3 | 4 | 59 |
| 21 | CIVIL SUIT | 0 | | | | 0 | | | | 0 | 0 |
| B | TOTAL (1 to 24) | 16448 | 404 | 13 | 0 | 417 | 1 | 0 | 188 | 189 | 16676 |
| | TOTAL (A+B) | 36077 | 1080 | 22 | 3 | 1105 | 7 | 0 | 644 | 651 | 36531 |
| MAIN CRIMINAL CASES | | | | | | | | | | | |
| 1 | CRREF | 1 | | | | 0 | | | | 0 | 1 |
| 2 | CRA | 13065 | 130 | | | 130 | | | 55 | 55 | 13140 |
| 3 | CRR | 4251 | 82 | | | 82 | 2 | | 32 | 34 | 4299 |
| 4 | MCRC | 1135 | 550 | | | 550 | 1 | | 513 | 514 | 1171 |
| 5 | MCRCA u/s 438 CrPC | 189 | 102 | | | 102 | | | 51 | 51 | 240 |
| 6 | CONTR | 6 | | | | 0 | | | | 0 | 6 |
| 7 | CRMP | 1837 | 104 | 2 | | 106 | | | 53 | 53 | 1890 |
| 8 | TPCR | 11 | 1 | | | 1 | | | | 0 | 12 |
| 9 | ACQA | 1356 | 7 | | | 7 | | | 3 | 3 | 1360 |
| C | TOTAL=(1 to 9) | 21851 | 976 | 2 | 0 | 978 | 3 | 0 | 707 | 710 | 22119 |
| GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES | | 57928 | 2056 | 24 | 3 | 2083 | 10 | 0 | 1351 | 1361 | 58650 |
| PENDECHY INCREASE/ DECREASE | | 57928 | INCREASE (+722) | | | | | | | 58650 | |

NOTE:1. Total number of 03 cases in institution & total number of 10 cases in disposal Column entry is made as a Backlog institution & disposal due to entry in previous month or years in Case Information System. It is pertinent to mention here that above cases are old backlog cases during the searching in physical verification.


 (Maneesh Thakur)
 Additional Registrar (J)